

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 945/2015
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

NAME OF THE COMPANY : M/S. Centurion Infrastructure Pvt. Ltd

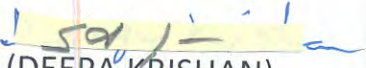
SECTION OF THE COMPANIES ACT: 391-394,100 to 104

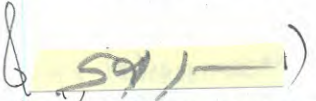
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Ashish Maddhoo	Adv	Adv	
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ORDER

The matter was listed for today. In view of the Learned Counsel for the RD unable to be present due to some personal difficulty as represented by Learned Counsel for the ROC, the matter is posted to 27.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
18.04.2017